## NATIONAL COMPANY LAW TRIBUNAL **DIVSIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/150/2016

NAME OF THE PETITIONER(S)

: Madhu Dadha & 2 others

NAME OF THE RESPONDENT(S)

: M/s Dadha Securilockers Private Limited & 4 others

**UNDER SECTION** 

: 397/398, 237, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

MAHENDRA DAJIHA
GI. KRISHNAKUMAR.

Self. file rindert. Celly

PETITIONER'S COUNSEL John

## **ORDER**

Shri G Krishnakumar, counsel for petitioner present. Shri Mahendra Dadha, R4 in person appeared and signed the attendance sheet. However, he has already been set ex parte vide order of this Tribunal dated 03.01.2017. Time extended at request for submitting final arguments on behalf of the petitioner. Put up on 21.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)